

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

SERVICE TAX APPEAL NO: 87792 OF 2016

[Arising out of Order-in-Original No: 10/ST/NGP-II/2016/C dated 26th September 2016 passed by the Commissioner of Central Excise & Customs, Nagpur– II.]

PT Kachore Construction Co

Shop No. 14 & 15, Rudrashakti Enclave
Besa Beltarodi Road, Shyam Nagar, Manish Nagar,
Somalwada, Nagpur -

... Appellant

versus

Commissioner of Central Excise

Kendriya Utpad Shulk Bhavan, Telangkhedi Road
Civil Lines, Nagpur - 440001

...Respondent

APPEARANCE:

None for the appellant

Shri SBP Sinha, Superintendent (AR) for the respondent

CORAM:

**HON'BLE MR C J MATHEW, MEMBER (TECHNICAL)
HON'BLE MR AJAY SHARMA, MEMBER (JUDICIAL)**

FINAL ORDER NO: 86388/2025

DATE OF HEARING:	24/09/2025
DATE OF DECISION:	24/09/2025

PER: CORAM

None appeared for the appellant.

2. It is seen from the records that the appellant has not recorded appearance or opted to be represented since listing of the appeal for the first time. Learned Authorized Representative submitted that, on 11th February 2025, notice was directed to be served on the appellant through office of Authorized Representative and service thereof has been evinced with receipt dated 6th June 2025.

3. It would appear that the appellant is not interested in pursuing the appeal and, accordingly,, the appeal is dismissed in default for non-prosecution.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(C J MATHEW)
Member (Technical)